HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

e-mail: nongazettedmainwing@gmail.com

Subject: Appointment of Steno-typists in the High Court of Jammu & Kashmir and Ladakh pursuant to Advertisement Notice No. 02 of 2024/RR/RC dated 09-05-2024 read with Corrigendum dated 29-07-2024.

ORDER

No. 62 | of 2025/RG/NG-444(I) Dated: 25-04-2025

Consequent upon the finalization of selection process and approval accorded by Hon'ble the Chief Justice to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, following selected candidates (category wise and in order of merit) are temporarily appointed as Steno-typists in the pay Level-5 (29200-92300) in the High Court of Jammu & Kashmir and Ladakh:

S. No.	Roll No.	Name, Parentage and Residence S/Shri	Category
1.	500448	Kanab Manotra S/o Shri Rash Pal R/o Village Laswara, P/o Deoli, Tehsil Bishnah, District Jammu-181132	OBC/OM
2.	500639	Akhil Dev Singh S/o Shri Mohinder Singh R/o Nadore, Nagrota, Jammu-181221	OM
3.	500209	Aditya Sharma S/o Shri Naveen Sharma R/o Sector-2, Gangyal, Jammu-180010	ОМ
4.	500622	Sneha Kumari D/o Shri Vijay Kumar R/o House No. 509, Nai Basti, Satwari Cantt, Jammu-180003	ОМ
5.	600072	Adil Ismail S/o Mohd Ishmail Bhat R/o Gudoora, Pulwama-192301	ОМ
6.	500247	Diksha Sangotra D/o Shri Kewal Krishan Sangotra R/o Puran Nagar, Bhagwati Nagar, Jammu-180002	OBC
7.	600569	Misba Sajad D/o Shri Sajad Ahmad Khan R/o Checkmarg, Hardu Panjoo, Budgam-193411	RBA
8.	500171	Amit Angurana S/o Shri Vijay Kumar R/o Salehar, Tehsil Bishnah, Jammu-181111	SC
9.	500725	Kushal Sharma D/o Shri Mohan Lal Sharma R/o Kaghote, Ramnagar, Udhampur-182126	EWS
10.	500849	Opinder Kumar S/o Shri Pritam Lal R/o Village Kundal P/o Atholi, Tehsil Padder, Kishtwar-182204	ST-2

Note:

a) Posting orders of these appointees will be issued separately.

b) The appointees shall join in the office of Registrar General, High Court of J&K and Ladakh at Jammu within a period of 21 days from the date of the issuance of this Order. In case any appointee fails to join within the stipulated period, his/her appointment shall be deemed cancelled without any further notice. Further, appointees figuring at Sr. No. 5 and 7 are directed to join at High Court Main Wing, Srinagar.

c) c) The appointment of the above mentioned candidates shall be subject to verification of the requisite documents and their antecedents. In case, they fail in verification of documents and/or antecedents, their appointment shall be deemed to have been revoked forthwith without any further notice.

By order.

(Shahźad **Registrar General**

No: 22-876-95 of 2025/RG/NG Dated 25-04-2025

Copy to: -

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.
- 2. Secretary to Hon'ble Mr. Justice_______...for kind information of His Lordships.
- 3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
- 4. Registrar Rules, High Court of J&K and Ladakh, Jammu
- 5. Registrar Judicial, High Court Wing, Jammu/Srinagar.
- 6. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu
- 7. Registrar Recruitment/Management, High Court Main Wing, Jammu
- 8. Director Finance, High Court Main Wing, Jammufor information
- 9. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
- 10. Accounts Officer, High Court Wing, Jammu/Srinagar
- 11. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
- 12. S/Shri ______ Steno-typist, for information and compliance.
- 13. Order Book